

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-510**

CP (CAA) No.-272/230/232/PB/2017 (2nd Motion)  
IA/42/2022, Contempt Petition/06/2021

**IN THE MATTER OF:**

Touchstone Holdings Pvt. Ltd.

**.....Applicant**

**SECTION**

U/s 230-232

**Order delivered on 01.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RD : Ms. Shankari Mishra, Mr. Aakash Sharma, Adv.  
For the Scheme : Mr. Pranjit Bhattacharya, Adv.  
Proponents  
For the Objectors : Ms. Snigdha Pal, Ms. Sakshi Rastogi, Adv.

**ORDER**

Ld. Counsel on behalf of the Petitioner is present. Proxy Counsel on behalf of the Objector is present and submitted that the main counsel is not available today and therefore, sought adjournment. List the main matter along with all applications on **10.07.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**